



## The Jharkhand University of Technology (Amendment) Act, 2018

Act 15 of 2019

Keyword(s):

University, Technology, Student, Teacher

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**विधि (विधान) विभाग**

23 अक्टूबर, 2019

संख्या-एल०जी०-25/2018-291/लेज० झारखंड विधान सभा द्वारा यथा पारित और माननीय राष्ट्रपति द्वारा दिनांक-25/09/2019 को अनुमत झारखण्ड प्रौद्योगिकी विश्वविद्यालय (संशोधन) अधिनियम, 2018 का निम्नांकित अंग्रेजी अनुवाद झारखंड राज्यपाल के प्राधिकार से इसके द्वारा प्रकाशित किया जाता है जिसे भारतीय संविधान के अनुच्छेद 348 के खंड (3) के अधीन उक्त अधिनियम का अंग्रेजी भाषा में प्राधिकृत पाठ समझा जाएगा।

**THE JHARKHAND UNIVERSITY OF TECHNOLOGY (AMENDMENT) ACT, 2018**

**(Jharkhand Act- 15, 2019)**

An Act to amend The Jharkhand University of Technology Act, 2011 be enacted by the Legislature of the State of Jharkhand in the 69th year of the Republic of India as follows.

**CHAPTER-1**

**Preliminary**

1. Short title and commencement-

- (i) This Act may be called "The Jharkhand University of Technology (Amendment) Act, 2018"
- (ii) It shall come into force at once.

**CHAPTER-2**

Amendment to The Jharkhand University of Technology Act, 2011

2. Amendment of Clause (ii) of sub Section (I) of Section 19 of The Jharkhand University of Technology Act 2011.

The Existing Provision of Clause (ii) of sub Section (I) of Section 19 of The Jharkhand University of Technology Act 2011.

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**"To create posts and appoint teachers and others employees of the University in the manner prescribed"**

Be substituted by the following provision:-

Substitution of Clause (ii) of sub Section (I) of Section 19

**"To create posts and appoint teachers of University, Officers of University, Non-Teaching posts of University and other Teaching Posts of University through recommendation of Jharkhand Public Service Commission (JPSC) and Non-Teaching staff of University through recommendation of Jharkhand Staff Selection Commission (JSSC) in the manner prescribed"**

झारखंड राज्यपाल के आदेश से,

(प्रदीप कुमार श्रीवास्तव)  
प्रधान सचिव-सह-विधि परामर्शी  
विधि विभाग, झारखंड, राँची।

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